

states which are under president's rule during the last three years; year-wise and state-wise figures thereof; and

(b) what steps are being taken to prevent such deaths?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) No data relating to the number of cases involving death of the persons in police lock-up or police custody are compiled on an All-India basis, as complaints against police and other related criminal matters are primarily the concern of the State Governments from time to time to ensure that the police force conduct themselves in a humane manner and that alleged cases of police excesses should be taken serious note of and dealt with firmly. Specific complaints of this nature against the police are looked into by the Courts and the State Governments.

Financial mismanagement by the CMD of Cement Corporation of India

839. SHRI V. NARAYANASAMY:
SHRI RAM AWADHESH
SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that some members of Parliament have recently complained to the Minister of Industry and the Prime Minister, as well, against the Chairman-cum-Managing Director of the Cement Corporation of India and have demanded inquiry against him;

(b) if so, what are the details thereof;

(c) whether Government have ordered enquiry into the financial mismanagement by the Chairman-cum-Managing Director of the Cement Corporation of India; and

(d) whether the enquiry has since been over and if so, what was the total amount involved in the said financial mismanagement and action Government propose to take/taken against the concerned officer?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b) Yes, Sir. The complaints relate mainly to the alleged suppression of loss by the CMD, CCI, induction of many officers from Bharat Wagon & Engg. Ltd., not presenting Annual Report of the Undertaking correctly etc.

(c) and (d) The comments of the CMD have been asked for before taking further action in the matter.

Prime Minister's discussion with Mr. Adnan Khashoggi

840. SHRI CHIMANBHAI MEHTA:
SHRI SOM PAL:

Will the PRIME MINISTER be pleased to state:

(a) whether the arms dealer Adnan Khashoggi was a Government of India's Guest;

(b) whether the Prime Minister and other Ministers had attended the felicitation of dinner to Mr. Khashoggi in their individual capacity; if so, what difference it makes and what is the protocol in this regard;

(c) whether the Prime Minister had invited Shri Khashoggi to Bhondasi-Ashram;

(d) the number of times the Prime Minister met him in Delhi during his stay and what was discussed;

(e) whether it is a fact that Khashoggi had discussed preliminaries of three billion dollar Arab investment in India and had asked for guarantee from other political leaders for the stability of Shri Shekhar's Government; and